

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1177
TO BE ANSWERED ON- 11/12/2023

DEVELOPMENT OF PVTG

1177. MS. DEBASREE CHAUDHURI:
SHRIMATI POONAM MAHAJAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the steps being taken for the protection and development of Particularly Vulnerable Tribal Groups (PVTGs) in the country; and
- (b) whether the Government proposes to establish an Institute of Excellence for the development of PVTGs in the country, particularly in West Bengal?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI BISHWESWAR TUDU)

(a): Ministry of Tribal Affairs is implementing the scheme of “Development of PVTGs” with the objective of overall socio-economic development and welfare of these most vulnerable sections among tribal people. Funds are provided to the concerned State Government / UT on the basis of their proposals for Conservation cum Development (CCD) plans. Besides development projects are undertaken by the States out of Tribal Sub-Plan funds.

Government has recently launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) that aims to saturate PVTG households and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, and sustainable livelihood opportunities.

Ministry of Tribal Affairs is also implementing a flagship scheme “Eklavya Model Residential School (EMRS)” to provide quality education to ST Students from class 6th to 12th. 5% seats in each of the EMRSs is reserved for PVTG students.

In the scheme of National Fellowship, 25 slots out of 750 slots are reserved for PVTG students. Under National Overseas Scholarship for ST students, 3 slots out of 20 slots are reserved for PVTG candidate.

(b): There is no such proposal at present.
